

### Non-Potable Water

†3633. SHRI RAM JETHMALANI :

SHRI RAJ MOHINDER SINGH MAJITHA :

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that upon research it has been found that the polluted and non-potable water is available in the form of underground water in the States of Uttar Pradesh, Bihar and Bengal;

(b) if so, whether Government has decided to undertake research work on the similar lines in other States too; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA) :

(a) and (b) The studies carried out by Central Ground Water Board (CGWB) have revealed occurrence of polluted and non-potable underground water in certain parts of the States of Uttar Pradesh, Bihar, West Bengal and some other States.

(c) Does not arise in view of answer to parts (a) and (b) above.

### National Ganga River Basin Authority

†3634. SHRI SHIVANAND TIWARI :

SHRI RAM JETHMALANI :

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that National Ganga River Basin Authority has been set up to improve water management in country;

(b) if so, facts thereof and responsibilities assigned to the Authority;

(c) whether annually available quantity of water in Ganga basin, has been estimated;

(d) if so, the average amount of water obtained from this basin; and

(e) what percentage of this available quantity of water to average water available annually across the country?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA) :

(a) and (b) The Central Government by a Notification dated 20.02.2009 has set up the "National Ganga River Basin Authority (NGRBA)." The functions of the Authority include all measures necessary for planning and execution of programmes for abatement of pollution and conservation of the river Ganga in keeping with sustainable development needs.

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†Original notice of the question was received in Hindi.